

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 772 OF 2024

IN THE MATTER OF:

News item titled "3 sleeping after finishing shift killed in blaze at Narela factory 6 injured"
appearing in The Times of India dated 09.07.2024

AMENDED MEMO OF PARTIES (As per order dated 30.09.2024)

News item titled "3 sleeping after finishing shift killed in blaze at Narela factory 6 injured"
appearing in The Times of India dated 09.07.2024

VERSUS

- 1. Central Pollution Control Board, Through its Member Secretary**
Parivesh Bhawan, East Arjun Nagar, Delhi- 110032
Phone No.: 011-43102030
Email: mscb.cpcb@nic.in Respondent no. 1
- 2. Delhi Pollution Control Committee, Through its Member Secretary**
6th floor, C wing, Delhi Secretariat, IP Estate, Delhi-110002
Phone No.: 011-47441576, 011-23392306
Email: msdpcc@nic.in Respondent no.2
- 3. Ministry of Environment and Forest, Regional Office**
Integrated Regional Office, Jaipur, A-209&218, Aranya Bhawan,
Mahatma Gandhi Road, Jhalana Institutional Area, Jaipur-304002, Rajasthan
Phone No.: +91-9414028806
Email: iro.jaipur-mefcc@gov.in Respondent no.3
- 4. District Magistrate, North Delhi**
Room No.1, DM Office Complex, Alipur, Delhi- 110036
Phone No.: 011-27203048
Email: dcnorth@nic.in Respondent no.4
- 5. M/s Shyam Kripa Food Pvt. Ltd.,**
Through Manager
H-1249, DSJIDC, Narela Industrial Area,
Narela, Delhi, India- 110040 Respondent no.5